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Title: The Minister of State in the Ministry of Housing and Urban Poverty Alleviation laid a statement regarding status of implementation of the recommendations contained in the 21<sup>st</sup> Report of the Standing Committee on Urban Development on Demands for Grants (2007-08), pertaining to the Ministry of Housing and Urban Poverty Alleviation.

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): Sir, I beg to lay a statement in pursuance of direction 73A of the hon. Speaker, Lok Sabha.

I would like to inform for the benefit of the hon. Members of the House that the 21<sup>st</sup> Report of the Standing Committee of the 14<sup>th</sup> Lok Sabha on Urban Development was presented to Lok Sabha on 27<sup>th</sup> April, 2007. The Report contains 22 recommendations. Action Taken Notes on these recommendations as prevailing in July, 2007 were sent by the Ministry of Housing and Urban Poverty Alleviation to the Standing Committee on Urban Development on 19<sup>th</sup> July, 2007. Latest status of Action Taken by the Government has been indicated against each recommendation in the statement.

Mr. Speaker Sir, I would like to inform the hon. Members that further follow-up action wherever necessary will be taken.

The Annexure to this statement is placed on the Table of the House.

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\* Laid on the Table and also placed in Library, See No. LT 7551/2007

**12.07 hrs.**